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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 29/9/HDB/2021
NAME OF THE COMPANY	Bilasraika Sponge Iron Pvt Ltd
NAME OF THE PETITIONER(S)	Fareeast Commodities Resources Ltd
NAME OF THE RESPONDENT(S)	Bilasraika Sponge Iron Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Learned Counsel for Operational Creditor appeared.


Learned Counsel for Corporate Debtor appeared.

We direct Corporate Debtor to file Affidavit in reply within a week without fail or else matter will be proceeded without reply.

If reply is filed, copy to be given to the other side and other side shall file rejoinder within 7 days thereafter.

Matter stands adjourned to 25.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B. Gosavi)
Member (Judicial)

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